## NATIONAL COMPANM LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP(IB) No. 12/BB/ 2018	T.P. No.	Purpose For compliance	Section	Name of the Parties M/s. / Mr.	
	-		Rule-6	M/s Gupshup Technologies Pvt Ltd Vs M/s Zopsmart Technologies Pvt Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
Į,	BIJU. T.M 7259006007	GUPSHUP TECHNOLOGIES PUT LTD.	Affair	

## ORDER

Counsel for Petitioner is present. He has filed memo stating that objections have been complied with. Issue notice to Corporate Debtor. Registry to prepare notice; Counsel to collect notice and serve on Corporate Debtor and file proof of service. List it on 13.03.2018.

Member (T)

Member (J)